

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2077

ANSWERED ON:09.03.2006

NAGPUR AIRPORT

Khairi Shri Chandrakant Bhaurao;Rawale Shri Mohan

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government of Maharashtra has requested the Union Government to transfer Nagpur Airport under the Airports Authority of India to Maharashtra Airport Development Company Limited;

(b) if so, the details thereof; and

(c) the response of the Union Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c) : Yes, Sir. Government of Maharashtra (GOM) has requested to transfer Nagpur airport to Maharashtra Airport Development Company Limited(MADC). The Union Government has advised Government of Maharashtra that before any transfer can be considered for the MIHAN project action for acquisition of land contiguous to the Nagpur airport should be completed and reserved for airport related purposes and the proceedings regarding exchange of lands with the Indian Air Force finalized.